

foreign tourists and their guests resident in the hotel may be implemented early.

(c) The matter is under consideration.

REFINERIES IN PUBLIC SECTOR

*396. SHRI MULKA GOVINDA REDDY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have decided to have two more oil refineries in the public sector;

(b) if so, the names of States where these two refineries will be located; and

(c) whether any foreign collaboration for these projects has been accepted?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

(b) Madras and West Bengal.

(c) For Madras refinery, the detailed terms of collaboration are under negotiation with the National Iranian Oil Company/Amoco International Oil Company. For Haldia refinery, the matter is under consideration.

दण्डकारण्य में आदिवासियों के लिये जमीन

*३९७. श्री के० सी० बघेल : क्या पुनर्वास मन्त्री यह बताने की कृपा करेंगे कि बस्तर जिले में दण्डकारण्य क्षेत्र में कितनी जमीन खेती योग्य बनाई गई है और उस में से कितनी जमीन आदिवासियों को अलाट की गई है ?

†[LAND FOR ADIVASIS IN DANDAKARANYA

*397. SHRI K. C. BAGHEL: Will the Minister of REHABILITATION be pleased to state how much land has been reclaimed in the Dandakaranya area in Bastar District and how much

out of that has been allotted to the Adivasis?]

पुनर्वास मंत्री (श्री महावीर त्यागी) :

३०-९-१९६४ तक २७,२१४ एकड़ भूमि दण्डकारण्य विकास प्राधिकार द्वारा बस्तर जिले में पूर्ण रूप से खेती योग्य बनाई जा चुकी थी। इसमें से ५,०६६ एकड़ भूमि मध्य प्रदेश राज्य सरकार को भूमिहीन आदिवासियों को बांटने के लिये दी गई थी। इसमें से ४,९६६ एकड़ भूमि ४९५ आदिवासी परिवारों को भी जा चुकी है।

†[THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): Up to 30th September, 1964, 27,214 acres of land had been fully reclaimed by the Dandakaranya Development Authority in Bastar District. Out of this 5,066 acres had been placed at the disposal of Government of Madhya Pradesh for allotment to landless tribals. Of this 4,966 acres had been allotted to 495 tribal families.]

SECONDARY EDUCATION GRANTS COMMISSION

*398. SHRI S. K. VAISHAMPAYEN: Will the Minister of EDUCATION be pleased to state:

(a) whether the Central Advisory Board of Education at its recent meeting held at Bangalore considered any proposal to establish a Secondary Education Grants Commission on the lines of University Grants Commission; and

(b) if so, what are the broad features of the proposal?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) No, Sir.

(b) Does not arise.

लाल किला के समीप बम विस्फोट

*३९९. श्री राम सहाय : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि क्या यह सच है कि १८ नवम्बर, १९६४ की शाम